

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3505
ANSWERED ON:07.09.2007
CHARGES FOR LATE CONSTRUCTIONS
Chowdhury Shri Adhir Ranjan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether DDA charges fee for late construction on residential plots; and
(b) if so, the details thereof with the present rate thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b) : Yes, Sir. The Delhi Development Authority (DDA) has informed that it charges fee for late construction on residential plots at the following rates:

Year of construction	Rate (Rs. per sq.meter)	Year of construction	Rate (Rs. per sq.meter)
1. Nil	14.	190	
2. Nil	15.	200	
3. Nil	16.	250	
4. 10	17.	260	
5. 20	18.	270	
6. 100	19.	280	
7. 110	20.	290	
8. 120	21.	380	
9. 130	22.	390	
10. 140	23.	400	
11. 160	24.	410	
12. 170	25.	420	
13. 180			